

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7550
ANSWERED ON:22.05.2012
LAND ACQUISITION ALONG BORDERS
Bajwa Shri Partap Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total area of land acquired for the purpose of fencing/patrolling in the border areas of the country, State-wise;
- (b) whether the Government has paid compensation to the farmers/persons whose land has been taken over;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken by the Government to pay adequate compensation to these farmers/persons?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): The Government has sanctioned fencing along Indo-Bangladesh, Indo-Pakistan and Indo-Myanmar Borders in different phases over last three decades. The concerned State Governments acquire land for the purpose and hand over to the construction agencies. The compensation to the land owner is paid by the Government through concerned State Governments. The land compensation for land acquired for fencing or any other purposes, is paid at the time of land acquisition. However, in Jammu Sector, about 44 feet wide strip of land along 179 km had been occupied for which compensation had not been paid so far.